

781/218

HIGH COURT OF DELHI : NEW DELHI

No. 784/Estt./EI-1/DHC

Date: 12.08.2024



ORDER

Hon'ble the Acting Chief Justice of this Court has been pleased to repatriate Dr. Aditi Choudhary, an officer of Delhi Higher Judicial Service, presently posted as Director (Academics), Delhi Judicial Academy on deputation basis, to her parent cadre and appoint, in her place, Mr. Rajesh Kumar Singh, an officer of Delhi Higher Judicial Service, currently posted as District Judge (Commercial Court) – 06, South East, Saket Courts as Director (Academics), Delhi Judicial Academy, on deputation basis with immediate effect.

Further, Hon'ble the Acting Chief Justice has been pleased to repatriate Mr. Manmohan Sharma, an officer of Delhi Higher Judicial Service, presently posted as Director (Administration), Delhi Judicial Academy, on deputation basis, to his parent cadre and appoint, in his place Mr. Mohd. Farrukh, an officer of Delhi Higher Judicial Service, currently posted as Special Judge, P.C. Act (CBI) – 11, Rouse Avenue Court Complex, as Director (Administration), Delhi Judicial Academy, on deputation basis, with immediate effect.

Dr. Aditi Choudhary, DHJS and Mr. Manmohan Sharma, DHJS shall report to the Principal District and Sessions Judge (HQ), Tis Hazari Court.

BY ORDER

Sd/-
(Kanwal Jeet Arora)
Registrar General

Endst. No. 15540-53/Estt./EI-1/DHC
Copy forwarded for information to:-

Date: 12.08.2024

1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, South East District, Saket Courts.
3. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
4. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
5. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
6. All Registrars/ Officers on Special Duty/Co-ordinator(DIAC).
7. Joint Registrar (Registrar General Secretariat)
8. All Joint Registrars
9. Officers concerned
10. Private Secretary to Hon'ble Judges.
11. The Pay & Accounts Officer No.XXI, Govt. of NCT of Delhi, Delhi High Court.
12. P.A. to Registrar (IT) with the request to upload the order on the intranet of this Court
13. To be placed in the personal file of the officers concerned.
14. Guard File.

OIC (Judl)
B

4

P.D. & SJ (HRS)
12/08/24

(Dinesh Kr. Manchanda)
Joint Registrar (Estt.-I)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 28008-48 / F. 5(1)/2024

Dated, Delhi the, _____

Sub:- Order

- Copy forwarded along with its enclosure for information and necessary action to:-
1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
 2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
 3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
 4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
 5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
 6. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Mukesh Kumar Gupta)
District Judge (Commercial Court)-07/
Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi